

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 803
TO BE ANSWERED ON 20.07.2017**

Central Sector Schemes for Development of Sports

803. SHRI BAIJAYANT JAY PANDA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the present status of Centrally Sponsored Schemes, namely, Panchayat Yuva Krida aur Khel Abhiyan (PYKKA), Rajiv Gandhi Khel Abhiyan (RGKA) and Urban Sports Infrastructure Scheme (USIS);

(b) whether these schemes have achieved the desired results in the field of improvement of sports level in the country and if so, the details thereof;

(c) whether the Government proposes to concentrate its funds on sports that are internationally recognised to scout for talent in the rural areas across the country; and

(d) if so, the details of budgetary allocation for the purpose along with the time-frame set?

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) The Centrally Sponsored Scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) provided for mid-term review. Accordingly, after a review, it was in the year 2014-15 recast as Rajiv Gandhi Khel Abhiyan (RGKA), also a Centrally Sponsored Scheme, which envisaged convergence of funds from different Schemes of the Government of India. However, due to lack of convergence, the infrastructure component of the

RGKA could not be implemented throughout the country and the Scheme had to be revised. Besides, there was Urban Sports Infrastructure Scheme (USIS), a Central Sector Scheme which provided for creation of sports infrastructure in the country. RGKA and USIS were subsumed in the “Khelo India – National Programme for Development of Sports” which is a Central Sector Scheme and which was evolved after consultation with stakeholders concerned.

(b) Under PYKKA a total number of 63214 playfields were developed at village panchayat level and block panchayat level. 62 sports infrastructure facilities were sanctioned under USIS. 2.08 crore sportspersons (both boys and girls) participated in the various sports competitions held under PYKKA/RGKA from 2008-09 to 2015-16.

(c) Sports is a State subject and, therefore, it is primarily the responsibility of the State Government to create adequate sports infrastructure. The Central Government complements/supplements the efforts of the State Governments. The Central Government aims to concentrate its funds mainly on internationally recognized sports but also encourages the States to promote local/indigenous/rural games.

(d) Details of budgetary allocation under PYKKA (from 2008-09 to 2013-14), RGKA (from 2014-15 to 2015-16) and Khelo India (from 2016-17 to 2017-18) are given below:

(Rs. in crore)

S. No.	Year	Budgetary allocation (Budget Estimates)
1.	2008-09	92.00
2.	2009-10	135.00
3.	2010-11	350.00
4.	2011-12	165.20
5.	2012-13	155.00
6.	2013-14	200.00
7.	2014-15	240.00
8.	2015-16	120.00
9.	2016-17	140.00
10.	2017-18	350.00
